

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1)	K. RAMASAMY G. V. MOHAN KUMAR	Counsel for Respondent 1	G. V. Mohan
2)	CIBI VISWAN	COUNSEL FOR R-2	Mr. [Signature]
3)	S. Aravindan	Counsel for Petitioners 1 & 2	[Signature]
4)	Indhureddy - A	Counsel for Respondents 3-8	[Signature]

ORDER

Counsel for Petitioner present. Counsel for R1 present. Counsel for R2 present.
Counsel for R3 to R6 present. No representation on behalf of R7. At request, time is
enlarged. Matter is posted for final arguments. Put up on **23.08.2017 at 10.30 A.M.**

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)